

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 197 OF 2020

Anyssia Viegas

..... Petitioner

V e r s u s

State of Goa & Ors.

..... Respondents

Mr. Nigel Da Costa Frias, Advocate for the Petitioner.

Ms. Sapna Mordekar, Additional Government Advocate holding for Mr. Pravin Faldessai, Additional Government Advocate for the Respondent nos. 1, 2, 3 and 5.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 14th October, 2020

P.C.

1. The petitioner has reported to the Directorate of Education. However, Mr. Nigel Da Costa Frias, learned Counsel for the petitioner, states that till date, no work has been awarded to her.

2. According to us, she is required to be awarded work commensurate to the post held by her and her qualifications. We are sure that by next date, suitable work is awarded to the petitioner.

3. We place this matter for further consideration on 02.11.2020.

M. S. JAWALKAR

M. S. SONAK, J.

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